

ORISSA HIGH COURT

FILING REPORT AS ON :24/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/22360/2025	OMKAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	NAWAPARA /49 /2025 (//	AOD20240000391C202500050
2	D-BLAPL/22361/2025	RAJESH SETHI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA /375 /2023 (//	AOR20220002454C202500093
3	D-BLAPL/22363/2025	CHAITANYA MALLIK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// (//	AOD20240000391C202500051
4	D-BLAPL/22366/2025	SUKANTA PARIDA @ SUKA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIR FIELD P.S. /105 /2025 (//	
5	D-BLAPL/22367/2025 BLAPL/7716/2025	PATRICK CHIZOROM ORAJAKA @ ORAJAKA PATRICK CHIZOROM VS STATE OF ODISHA	AKANORONAN MUDULI VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0001531/2022	AOD20240000388C202500022
6	D-BLAPL/22372/2025	SONU PASWAN VS STATE OF ODISHA	DUSHMANTA SAHOO VS	R.UDAYAGIRI /128 /2021 (//	
7	D-BLAPL/22373/2025	BHARAT MALI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	TENTULIKHUNTI /102 /2025 (//	
8	D-BLAPL/22379/2025	BIKI PATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	HARICHANDANPUR /120 /2025 (//	
9	D-BLAPL/22381/2025	RANJAN BAG VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	LARAMBA /150 /2025 (//	
10	D-BLAPL/22382/2025	MOHAMMAD SAIF VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	ATTABIRA /182 /2025 (//	
11	D-BLAPL/22385/2025	BASUDEV MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI /13 /2024 (//	

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12	D-BLAPL/22386/2025	BARNADA BINDHANI VS STATE OF ODISHA	ANSHUMAN PANDA VS	BERHAMPUR /79 /2025 () //	
13	D-BLAPL/22388/2025	SAGAR NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	RASOL /117 /2025 () //	
14	D-BLAPL/22389/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	KOTINANDA /162 /2025 () //	
15	D-BLAPL/22390/2025	KRISHNA GOSAIN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	RAJGANGPUR /199 /2025 () //	
16	D-BLAPL/22396/2025	BIKASH MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHANDAGIRI P.S. /274 /2023 () //	
17	D-BLAPL/22401/2025	KALU @ MAHESWAR BHOI VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	CHANDANPUR /56 /2025 () //	
18	D-BLAPL/22403/2025	RANJANA JALA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /130 /2025 () //	
19	D-BLAPL/22404/2025	SRAMIKA SAHU VS STATE OF ODISHA	SWAGATIKA SAHOO VS	GOCHHAPADA /134 /2024 () //	
20	D-BLAPL/22406/2025	KANISTHA PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /3 /2021 () //	
21	D-BLAPL/22407/2025	JITENDRA PRADHAN VS STATE OF ODISHA	SATYAPADA SHARMA VS	ROURKELA CYBER P.S. /2 /2025 () //	AOR20220000138C202500024
22	D-BLAPL/22408/2025	CHHATISH MAHATO VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /169 /2021 () //	
23	D-BLAPL/22409/2025	NILANCHALA NAHAK @ NILANCHAL NAHAK	SK. ZAFARULLA	POLASARA PS /5 /2016	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/22410/2025	SITARAM MEHER	RAJESH KUMAR MAHAPATRA	BIJEPUR /139 /2025	AOR20250000161C202500034
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/22415/2025	RUSTAM KHAN	DEBASIS MISHRA	LINGARAJ P.S. /25 /2025	AOR20230001300C202500056
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/22416/2025	SK MIJANUR REHEMAN MOLLA @ MALLA@ RAJU	DEBASIS MISHRA	LINGARAJ P.S. /25 /2025	AOR20230001300C202500054
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/22417/2025	NIROJ @ DINABANDHU SINGH	BIJAYA KUMAR RAGADA	TALSARA /114 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/22424/2025	RATNE MAJHI	SUSHANTA KUMAR JOSHI	KHARIAR /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/22427/2025	BHAGABAN MAJHI	SUSHANTA KUMAR JOSHI	KHARIAR /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/22430/2025	CHAMARA MUNDA	DURGA PRASANNA MISHRA	KATARBAGA /211 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/22431/2025	RAKESH HARIPAL	TARA PRASAD MOHAPATRA	LARAMBA /141 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/22432/2025	SK. AJIZUL	TARA PRASAD MOHAPATRA	KUMBHARAPARA /260 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/22436/2025	BIBHUDUTTA BISWAL	RAKESH BEHERA	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/22437/2025	RAJU BHOI	TARA PRASAD MOHAPATRA	/ /0	
		VS	VS	()	

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35	D-BLAPL/22440/2025	STATE OF ODISHA BIBHUDUTTA BISWAL VS	RAKESH BEHERA VS	// CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /2 /2025 ()	
36	D-BLAPL/22442/2025	STATE OF ODISHA SK. ARBAJ KHAN VS	BASANTA KUMAR DAS VS	// RAIRANGPUR (RURAL) /79 /2025 ()	
37	D-BLAPL/22443/2025	STATE OF ODISHA BIBHUDUTTA BISWAL VS	RAKESH BEHERA VS	// CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /6 /2025 ()	
38	D-BLAPL/22444/2025	STATE OF ODISHA BIPIN @ BAPUNI NAYAK @ NAIK VS	BRAHMANANDA TRIPATHY VS	// KHARABEL NAGAR P.S. /503 /2024 ()	
39	D-BLAPL/22445/2025	STATE OF ODISHA KHALI PRADHAN VS	JITENDRA KUMAR MISHRA (2) VS	// BANAPUR P.S. /290 /2021 ()	
40	D-BLAPL/22446/2025	STATE OF ODISHA HEMANTA KUMAR DAS VS	BISWABHUSAN DAS VS	// AUL /209 /2025 ()	
41	D-BLAPL/22447/2025	STATE OF ODISHA J.BABULA @ T.BABULA VS	CHIRANJEEV BIDYABHUSHAN VS	// CHOUWAR /137 /2024 ()	
42	D-BLAPL/22448/2025	STATE OF ODISHA SATYARANJAN BEHERA VS	BISWABHUSAN DAS VS	// AUL /209 /2025 ()	
43	D-BLAPL/22449/2025	STATE OF ODISHA KALIA @ SURYAKANTA NAYAK VS	SATYA NARAYAN MISHRA 4 VS	// DHAMARA PS /87 /2024 ()	AOR20220001615C202500146
44	D-BLAPL/22452/2025	STATE OF ODISHA KALIA @ SURYAKANTA NAYAK VS	SATYA NARAYAN MISHRA 4 VS	// CHANDABALI /501 /2024 ()	AOR20220001615C202500147
45	D-BLAPL/22456/2025	STATE OF ODISHA KALIA @ SURYAKANTA NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// BANSADA /364 /2024 () //	AOR20220001615C202500149

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46	D-BLAPL/22457/2025	PRATAP KUMAR DIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TOMANDO /36 /2025 () //	
47	D-BLAPL/22458/2025	KUNI BEHERA VS STATE OF ODISHA	ASHOK DAS VS	K.NUAGAON /209 /2024 () //	
48	D-BLAPL/22460/2025	BANSIDHAR SAHU @ BICKY VS STATE OF ODISHA	ASHOK DAS VS	GOSANINUAGAM /137 /2024 () //	
49	D-BLAPL/22462/2025	BANTHU @ PRAHALLAD GAHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHAIRA /145 /2025 () //	AOR20220001615C202500150
50	D-BLAPL/22465/2025	RANJAN KUMAR MAHAPATRA VS STATE OF ODISHA	PURNIMA BHAGAT VS	//0 () //	
51	D-BLAPL/22467/2025	BANTHU @ PRAHALLAD GAHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHAIRA /144 /2025 () //	AOR20220001615C202500148
52	D-BLAPL/22471/2025	SHIBARAM @ SIBARAM GOUDA @ HATIA VS STATE OF ODISHA	ANUPAM DASH VS	CHATRAPUR /367 /2024 () //	
53	D-CMP/29729/2025	VIKASH BHARATI EDUCATIONAL TRUST VS GAGAN BIHARI BHUYAN	AKSHAYA KUMAR BEHERA VS	// () //	AOR20230000872C202500058
54	D-CMP/29758/2025	GIRIJA NANDINI PATI VS KABITA DASH	SIBADUTTA RAMAPRASAD MISHRA VS	// () //	
55	D-CMP/29763/2025	DILIP KUMAR NANDA VS DIVISIONAL FOREST OFFICER, DHENKANAL	KALPATARU MISHRA VS	// () //	
56	D-CMP/29764/2025	SASIKANTA SAHU VS JASNAMANI @ RANI BEHERA	SAMIR KUMR MISHRA.(SR. ADV.) VS	// () //	
57	D-CMP/29772/2025	SK. KHALLIL AHAMAD	SOUMYA MISHRA	//	

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		VS	VS	0	
58	D-CMP/29777/2025	ODISHA BOARD OF WAKF, CUTTACK LALITABAI AGARWALLA @ LALITA BAI AGRAWAL	AMIT PRASAD BOSE	//	
		VS	VS	0	
59	D-CONTC/29727/2025	MANJUBAI AGARWALLA ASMA KHATUA	TUNA SAHU	//	
		VS	VS	0	
60	D-CONTC/29732/2025 CONTC/3432/2025	NITYANANDA BARIK,OAS SUNIT KUMAR MISHRA	ADV.	//	
		VS	VS	0	
61	D-CONTC/29747/2025	POMA TUDU,IAS SUKANTI LATA PRUSTY	ADV	//	AOR20220001535C202500140
		VS	VS	0	
62	D-CONTC/29749/2025	GIRISH S.N., PRINCIPAL SECRETARY PANCHYATI RAJ AND DRINKING WATER DEPTT. KULAMANI DAS	ADV	//	AOR20220001535C202500139
		VS	VS	0	
63	D-CONTC/29757/2025	GIRISH S.N. SECRETARY PANCHAYATI RAJ AND DRINKING WATER DEPTT. ASHOK KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
64	D-CONTC/29759/2025	SIBA MALLICK,TAHASILDAR,MAHAKALAPADA,KENDRAPARA BAMAN CHARAN SETHI	ADV	//	AOD20240000953C202500022
		VS	VS	0	
65	D-CONTC/29773/2025	BISWA RANJAN BEHERA, ENGINEER CUM DIVISIONAL MANAGER (ELECTRICAL) TPCODL, SANJAYA KUMAR DANTA	ADV.	//	
		VS	VS	0	
66	D-CONTC/29775/2025	DEBAPRIYA KAMPA,OFS KANHU CHARAN SWAIN	ADV.	//	
		VS	VS	0	
67	D-CONTC/29782/2025	BIRENDRA KORKARA,DIRECTOR SECONDARY EDUCATION,BBSR,KHURDA SUNIL KUMAR HOTH	ADV.	//	
		VS	VS	0	
68	D-CONTC/29804/2025	BALAMUKUNDA BHUYAN,IAS KALINGA WARRIORS	ADV	//	AOR20220001657C202500095
		VS	VS	0	

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69	D-CONTC/29820/2025	PROF. BIDHU BHUSAN MISHRA, VICE CHANCELLOR, SAMBALPUR UNIVERSITY PRANDEV DOCTOR PATRO VS YAMINI SARANGLI, IAS	ANUPAM DASH VS	// // ()	
70	D-CRLA/22369/2025 CRLA/865/2025	OSIPILLI@VASUPALLI APPALA RAJU@APPALA RAJUSANJIT MISHRA VS STATE OF ODISHA	VS	SEA BEACH /171 /2024 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000009/2025	
71	D-CRLA/22371/2025	SHYAM SUNDAR DAS VS STATE OF ORISSA	SARAT KUMAR ACHARYA VS	LAXMISAGAR P.S. /105 /2025 ()	
72	D-CRLA/22402/2025	KULAMANI SWAIN VS STATE OF ODISHA	SUMANTA MALIK VS	KHANDAPARA /133 /2020 ()	AOR20220001298C202500014
73	D-CRLA/22418/2025	KIRAN NAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SASON /84 /2014 ()	
74	D-CRLMC/22359/2025	HARESH KUMAR PRADHAN VS STATE OF ODISHA	GAJENDRANATH ROUT VS	TIKABALI /31 /2020 ()	AOR20220004106C202500129
75	D-CRLMC/22380/2025	PITABASH PANDA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAHID NAGAR P.S. /194 /2022 ()	AOR20220001298C202500013
76	D-CRLMC/22383/2025	DEBASHIS DASH @ PANDA VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIK VS	KHURDA PS /150 /2017 ()	
77	D-CRLMC/22384/2025	BIDESI@CHINTAMANI SAMAL VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BARAMBA /196 /2025 ()	
78	D-CRLMC/22392/2025	BHISMA KHORA @ BISNU KHORA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /207 /2021 ()	
79	D-CRLMC/22398/2025	GANGADHAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /610 /2024 ()	AOD20240000242C202500152

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80	D-CRLMC/22400/2025	DILLIP KUMAR DWIBEDY VS STATE OF ODISHA	BIJAY KUMAR PARIDA VS	KEONJHAR SADAR /137 /2011 () //	
81	D-CRLMC/22429/2025	A.JOHNSEL RAJA VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	//0 () //	
82	D-CRLMC/22434/2025	SAROJ KUMAR DAS VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	TIRTOL /45 /2024 () //	
83	D-CRLMP/22405/2025	RUMANA KHATUN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //	
84	D-CRLMP/22412/2025	BINODINI PARIDA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	//0 () //	
85	D-CRLMP/22428/2025	VINODINI RAI @ BARMAN VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	MALKANGIRI /360 /2025 () //	AOR20220004152C202500014
86	D-CRLMP/22439/2025	KABITA DAS VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	//0 () //	
87	D-CRLREV/22374/2025	GOPAL KRUSHNA MOHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 () //	
88	D-CRLREV/22413/2025	SIMANCHAL MANDAL VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	NABARANGAPUR TOWN /128 /2008 () //	
89	D-CRLREV/22421/2025	SATYABAN BEHERA VS SUBHASHREE ASRAYA LATA DAS	VS	//0 () //	
90	D-CRLREV/22433/2025	M/S NR GREENWOOD CONSTRUCTION PVT. LTD. VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// () //	AOD20240000539C202500002
91	D-CRLREV/22435/2025	BISHNU PRIYA ACHARYA	MADHUSMITA KANUNGO	HINJILI /647 /2024	AOD20240000479C202500004

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLREV/22438/2025	M/S NR GREENWOOD CONSTRUCTION PVT. LTD.	BIBHU PRASAD DAS	//	AOD20240000539C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLREV/22441/2025	SAHADEV TAKRI	KULDEEP MOHANTY	SINDHIKELA PS /86 /2013	AOD20240000012C202500157
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLREV/22454/2025	SASMITA BEHERA	RANJIT MOHANTY	/ /0	
		VS	VS	()	
		TAPASWINI BEHERA		//	
95	D-CRLREV/22466/2025	GOPAL DEHURY	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		NOMITA ROUT		//	
96	D-CRLREV/22468/2025	SEFALI MANSINGH	PRAVASH CHANDRA JENA	ATHGARH /216 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-EXP/29814/2025	SANJIB KUMAR JENAMANI	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-JCRLA/22463/2025	SANTA @ PRASANTA JANI	adv.	BAUNISUNI /26 /2021	
	JCRLA/132/2025	VS	VS	DISTRICT & SESSIONS JUDGE,BOUDH(Baudh)	
		STATE OF ODISHA		ST/0000036/2021	
99	D-JCRLA/22464/2025	HEMANTA RAIKA	ADV.	R.UDAYAGIRI /95 /2024	
	JCRLA/133/2025	VS	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)	
		STATE OF ODISHA		Spl/0000029/2024	
100	D-MACA/29785/2025	MANAGER LEGAL, SBI GENERAL INSURANCE CO. LTD.,BBBRAL	VS	//	
		VS	VS	()	
		SHANTILATA KHATUA		//	
101	D-MATA/29812/2025	SANJUKTA PARIDA	SATYA RANJAN MULIA	//	
		VS	VS	()	
		JAGANNATH PARIDA		//	
102	D-RSA/29800/2025	GOKUL SAHU	RABINDRA KUMAR PATNAIK	//	
		VS	VS	()	

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103	D-TRP(C)/29754/2025	NAROTTAM SAHU BIGHNESH MAHAPATRA VS	MANAS KUMAR CHAND VS	// // ()	
104	D-TRP(C)/29755/2025	SHWETANGSHI MISHRA SANGITA KUTHAR @ DIPI VS	DEEPAK KUMAR SAHOO VS	// // ()	
105	D-TRP(C)/29761/2025	PRASAD KUMAR KHILAR ARCHANA KUMARI SAHU VS	PRASANNA KUMAR MISHRA VS	// // ()	
106	D-TRP(C)/29770/2025	VIKASH SHYAM PADHY SURABHI DASH @ PANIGRAHI VS	BHABANI SHANKAR DASPARIDA VS	// // ()	
107	D-WA/29730/2025	SAGAR KUMAR PANIGRAHI PRAKASH CHADRA PATRA VS	SATYA SINDHU KASHYAP VS	// // ()	AOR20220001353C202500008
108	D-WA/29731/2025	STATE OF ODISHA STATE OF ODISHA VS	BIMBISAR DASH,A.G.A VS	// // ()	LOD20240000172C202500321
109	D-WA/29740/2025	KAMALA KANTA PATTNAIK MAYADHAR NAYAK VS	RAJIB RATH VS	// // ()	
110	D-WA/29746/2025	STATE BANK OF INDIA STATE OF ODISHA VS	BIMBISAR DASH,A.G.A VS	// // ()	LOD20240000172C202500322
111	D-WA/29766/2025	PURUSHOTTAM DALLI STATE OF ODISHA VS	AISHWARYA DASH,A.S.C VS	// // ()	LOD20240000200C202500346
112	D-WA/29774/2025	SHANTILATA PADHI STATE OF ODISHA VS	AISHWARYA DASH,A.S.C VS	// // ()	LOD20240000194C202500342
113	D-WA/29805/2025	BRAJA KISHORE JENA STATE OF ODISHA VS	DEBASHIS TRIPATHY,A.G.A VS	// // ()	LOD20240000172C202500323
		KOTHARI BISWAJIT MEKAP		//	

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114	D-WP(C)/29722/2025	SAROJ RANJAN ACHARYA VS STATE OF ODISHA	GAJENDRANATH ROUT VS VS	// () //	AOR20220004106C202500131
115	D-WP(C)/29723/2025	SAROJ RANJAN ACHARYA VS STATE OF ODISHA	GAJENDRANATH ROUT VS VS	// () //	AOR20220004106C202500132
116	D-WP(C)/29724/2025	KABIRAJ BEHERA VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS VS	// () //	
117	D-WP(C)/29725/2025 WP(C)/20683/2025	AMIYA RANJAN SAHOO VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS VS	// () //	
118	D-WP(C)/29726/2025	BASANTA KUMAR SAHOO VS STATE OF ODISHA	MOHIT KUMAR PATI VS VS	// () //	AOR20220001535C202500138
119	D-WP(C)/29728/2025	UNION BANK OF INDIA, ORISSA STATE BAR COUNCIL VS STATE OF ODISHA	TUNESANIES BRANCH, CHANDNI CHOWK, CUTTACK/ VS VS	// () //	
120	D-WP(C)/29733/2025 WP(C)/20604/2025	NABA KUMAR MAHALIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS VS	// () //	
121	D-WP(C)/29734/2025 WP(C)/20608/2025	MITARANI SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS VS	// () //	
122	D-WP(C)/29735/2025 WP(C)/20609/2025	PRAMOD KUMAR PRUSTY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS VS	// () //	
123	D-WP(C)/29736/2025	PRAMOD KUMAR BEHERA VS UNION OD INDIA	MANORANJAN MUDULI VS VS	// () //	AOD20240000388C202500023
124	D-WP(C)/29737/2025	SUSHIL LAKRA VS COLLECTOR, SUNDARGARH	SOUMENDRA PATTANAİK VS VS	// () //	
125	D-WP(C)/29738/2025	USHARANI SARANGI	HRUDANANDA MOHAPATRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/29739/2025	FIROJ KUMAR TURUK	LALIT KUMAR MAHARANA	//	
		VS	VS	()	
		SECY, REGIONAL TRANSPORT AUTHORITY, KORAPUT		//	
127	D-WP(C)/29741/2025	AJAYA KUMAR MAHAPATRA	HARI KRUSHNA PANIGRAHI	//	
	WP(C)/20605/2025	VS	VS	()	
		PRINCIPAL SECRETARY DEPARTMENT OF GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE ODISHA			
128	D-WP(C)/29742/2025	M/S CHITARANJAN MOHANTY	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500097
	WP(C)/20701/2025	VS	VS	()	
		THE COMMISSIONER (APPEALS) CGST AND CX		//	
129	D-WP(C)/29743/2025	BATA KISHOR SAHOO	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500118
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/29744/2025	SADHU NIMIKA	DIGAMBAR SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/29745/2025	M/S WINNERS PHARMA	ATUL TRIPATHY	//	AOD20240000618C202500097
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/29748/2025	TUNA JENA	TAPAN KUMAR BISWAL	//	AOR20220001295C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/29750/2025	GAHANA SAGAR	PADMANAV BHUTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/29751/2025	GANESH CHANDRA BARAI	TAPAN KUMAR BISWAL	//	AOR20220001295C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/29752/2025	DIGAMBAR AMANTA	JUGALA KISHORE PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/29753/2025	SUBHENDU SAHU	ANJAN KUMAR BISWAL	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/29756/2025	STATE OF ODISHA JAYAKRUSHNA MOHAPATRA VS	ANJAN KUMAR BISWAL VS	// // ()	
138	D-WP(C)/29760/2025	STATE OF ODISHA KRUSHNA CHANDRA ADHIKARI VS	BISWABIHARI MOHANTY VS	// // ()	
139	D-WP(C)/29762/2025 WP(C)/20657/2025	STATE OF ODISHA BRUNDABAN MAJHI VS	AMIYA KUMAR CHHATOI VS	// // ()	
140	D-WP(C)/29765/2025	STATE OF ODISHA ANJAN KUMAR JENA VS	SAPAN KUMAR PAL VS	// // ()	AOD20240000545C202500003
141	D-WP(C)/29767/2025	STATE OF ODISHA TULASA BHUMIA VS	SAPAN KUMAR PAL VS	// // ()	AOD20240000545C202500004
142	D-WP(C)/29768/2025	STATE OF ODISHA ABHIMANYU SAHOO VS	PRANAB RANJAN CHHATOI VS	// // ()	
143	D-WP(C)/29769/2025	THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ODISHA, CUTTACK JOGENDRA NATH KUNDU VS	GAGAN BIHARI SINGH VS	// // ()	
144	D-WP(C)/29771/2025	STATE OF ODISHA KAMALA BISWAL VS	SOUMYA MISHRA VS	// // ()	
145	D-WP(C)/29776/2025	STATE OF ODISHA MANAS RANJAN MALLIK VS	KHAGESWAR BEHERA VS	// // ()	AOD20230000737C202500059
146	D-WP(C)/29778/2025	STATE OF ODISHA AMITA CHOUDHURY VS	SOURAV SUMAN BHUYAN VS	// // ()	AOR20220004051C202500024
147	D-WP(C)/29779/2025	STATE OF ODISHA TAPAN KUMAR MISHRA VS STATE OF ODISHA	G. S. NAMTOAR VS	// // () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/29780/2025	BINOD BIHARI SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
149	D-WP(C)/29781/2025	AKSHAYA KUMAR DALEI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
150	D-WP(C)/29783/2025	BIKRAM PATEL VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
151	D-WP(C)/29784/2025	JOGESWAR BISHI VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
152	D-WP(C)/29786/2025	SAROJ KUMAR PATI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
153	D-WP(C)/29787/2025	PITAMBAR BHOI VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
154	D-WP(C)/29788/2025	SUKANTA KUMAR SETH VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
155	D-WP(C)/29789/2025	RABINARAYAN SAMAL VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	// 0 //	AOD20240000324C202500014
156	D-WP(C)/29790/2025	KCA PUBLIC SCHOOL, BALASORE VS RTO, BALASORE	BRAJA MOHAN SARANGI VS	// 0 //	
157	D-WP(C)/29791/2025	BISWAJIT SAHOO VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
158	D-WP(C)/29792/2025	BIJAY KUMAR MINZ VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
159	D-WP(C)/29793/2025	BINAYA KUMAR LAKRA	MANORANJAN PADHI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/29794/2025	KCA PUBLIC SCHOOL	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		RTO, BALASORE		//	
161	D-WP(C)/29795/2025	KSHETRA MOHAN BISWAL	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/29796/2025	MINAKETAN KINDO	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/29797/2025	RAMESH CHANDRA PADHY	ALOK KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/29798/2025	NARAYAN JENA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		REGIONAL TRANSPORT OFFICER, BALASORE		//	
165	D-WP(C)/29799/2025	M/S. SARAF AGENCIES PVT LTD., GANJAM	BIBHU PRASAD PANDA	//	
	WP(C)/20702/2025	VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/29801/2025	PRASANNA KUMAR SINGH	RAJAT KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/29802/2025	CHITTARANJAN BADPANDA	PRASANTA KUMAR JOSHI	//	AOR20230000684C202500015
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/29803/2025	MAHENDRA SWAIN	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
169	D-WP(C)/29806/2025	RADHESHYAM BEHERA	SWAYAMJIT ROUT	//	
		VS	VS	0	
		THE SUB COLLECTOR,PADAMPUR		//	
170	D-WP(C)/29807/2025	GANESWAR SWAIN	RABINDRA NATH PRUSTY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/29808/2025	STATE OF ORISSA HRUSHIKESH CHHATRIA VS	MANORANJAN PADHI VS	// // 0	
172	D-WP(C)/29809/2025	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	MANORANJAN PADHI VS	// // 0	
173	D-WP(C)/29810/2025	STATE OF ODISHA RADHAGOBINDA MOHANTY VS	SAMEER KUMAR DAS VS	// // 0	
174	D-WP(C)/29811/2025	STATE OF ODISHA MANJULATA MAHARANA VS	SAMEER KUMAR DAS VS	// // 0	
175	D-WP(C)/29813/2025	STATE OF ODISHA BISWAJIT SETHI VS	DEBENDRA KUMAR DHAR VS	// // 0	
176	D-WP(C)/29815/2025	ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, DHENKANAL KAILASA CHANDRA BEHERA VS	LAXMIKANTA MOHANTY VS	// // 0	
177	D-WP(C)/29816/2025	STATE OF ODISHA AKASH SINGH YADAV VS	RAJAT KUMAR PANDA VS	// // 0	
178	D-WP(C)/29817/2025	UNION OF INDIA LALITA DEVI GOCHHAYAT VS	SANJIB KUMAR RATH VS	// // 0	
179	D-WP(C)/29818/2025	SHREE JAGANNATH SANSKRIT VISHVAVIDYALAYA, PURI JUNG BAHADUR THAPPA VS	SANJIB KUMAR RATH VS	// // 0	
180	D-WP(C)/29819/2025	SHREE JAGANNATH SANSKRIT VISHVAVIDYALAYA, PURI PRATAP BHOI VS	PRASANNA KUMAR RATH VS	// // 0	
181	D-WP(C)/29821/2025	STATE OF ODISHA SRIDHAR PANDA VS	SANJIB KUMAR RATH VS	// // 0	
		SHREE JAGANNATH SANSKRIT VISHVAVIDYALAYA, PURI		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/29822/2025	AJAY KUMAR BISWAL VS SHREE JAGANNATH SANSKRIT VISHVAVIDYALAYA, PURI	SANJIB KUMAR RATH VS SRIJAY KUMAR BARAL	// 0 //	
183	D-WP(C)/29823/2025	MAA BHAGABATI SELF HELP GROUP (SHG) PURI VS STATE OF ODISHA	SRIJAY KUMAR BARAL VS BINAYAK MOHAPATRA	// 0 //	
184	D-WP(C)/29824/2025	MONALISHA BHAGAT VS STATE OF ORISSA	BINAYAK MOHAPATRA VS ABHAYA KUMAR SHARMA	// 0 //	
185	D-WP(C)/29825/2025	KASHINATH SAHOO VS ODISHA GRAMEEN BANK	ABHAYA KUMAR SHARMA VS GYANENDRA KUMAR TRIPATHY	// 0 //	
186	D-WP(C)/29826/2025	SALMAN KARJI VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS PRAJNA SARITA MOHANTY	// 0 //	
187	D-WP(C)/29827/2025	SAMIR KUMAR GANJU VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS MAHENDRA KUMAR SAHOO	// 0 //	
188	D-WP(C)/29828/2025	TUNI PRAVA ROUT VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS DURGESH NARAYAN RATH	// 0 //	
189	D-WP(C)/29829/2025	PADMA CHARAN RATH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS MAHENDRA KUMAR SAHOO	// 0 //	
190	D-WP(C)/29830/2025	SUBASH CHANDRA MISHRA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS MAHENDRA KUMAR SAHOO	// 0 //	
191	D-WP(C)/29831/2025	PRATAP CHANDRA PADHY VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS DURGESH NARAYAN RATH	// 0 //	
192	D-WP(C)/29832/2025	DR.PRAMODA KUMAR BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS MAHENDRA KUMAR SAHOO	// 0 //	
193	D-WP(C)/29833/2025	BHAGABAN PATEL	MAHENDRA KUMAR SAHOO	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/29834/2025	DR.HARIPRIYA RATH	DURGESH NARAYAN RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/29835/2025	GURU CHARAN DALABEHERA	BASUDEV BARIK	//	
		VS	VS	()	
		STATE OF ORISSA		//	
196	D-WP(C)/29836/2025	BONTON TECHNOMAKE PVT.LTD, MADHYA ORADES	ESURAV SUMAN BHUYAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WPCRL/22365/2025	SATYARANJAN HOTA	NIRMAL CHANDRA MOHANTY	/0	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WPCRL/22420/2025	SAILABALA KHATOI	KISHOR CHANDRA DAS	/0	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/22362/2025	LAXMIPRIYA JENA	SURESH CHANDRA PRADHAN	KENDRAPARA RURAL /253 /2025	AOR20220003509C202500046
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/22364/2025	SHAIKH OBEDULLA RIZWI	BHARAT JALLI	KANDARPUR /140 /2025	AOD20240000581C202500100
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/22368/2025	MAMATA NAIK @ NAYAK	AMLAN SHAKTI PAUL	CAPITAL P.S. /719 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/22370/2025	RAJ KUMAR SAHIS	BIKRAM CHANDRA GHADEI	NAWAPARA /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/22375/2025	ANIL KUMAR DWIVEDI	KRUSHNA CHANDRA DASH	JONK /129 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/22376/2025	DIBAKAR SUTAR	AMLAN SHAKTI PAUL	/0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/22377/2025	STATE OF ODISHA MANAS CHANDRA SWAIN @ MANAS VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /194 /2025 ()	
206	D-ABLAPL/22378/2025	STATE OF ODISHA RANJAN KUMAR MAHANTI @ MOHANTY VS	KAUSHAL HUSSAIN VS	// SINAPALI /131 /2025 ()	
207	D-ABLAPL/22387/2025	STATE OF ODISHA MUNA MUKHI VS	DHARMENDRA SETHY VS	// RASGOBINDPUR /263 /2025 ()	
208	D-ABLAPL/22391/2025	STATE OF ODISHA MANAS @ BHARAT SWAIN VS	SUSANTA KUMAR BARAL VS	// CUTTACK SADAR /263 /2021 ()	AOR20220001297C202500187
209	D-ABLAPL/22393/2025	STATE OF ODISHA KANCHAN SAMAL VS	GAGAN BIHARI SINGH VS	// NISCHINTAKOILI /53 /2024 ()	
210	D-ABLAPL/22394/2025	STATE OF ODISHA BADAL KUMAR NATH @ BADAL VS	ARJUNA CHARANA BEHERA VS	// BALIPATNA /88 /2025 ()	
211	D-ABLAPL/22395/2025	STATE OF ODISHA SUBHALAXMI PATRA VS	BIBHUTI RANJAN MOHANTY VS	// Maitri Vihar PS /391 /2025 ()	
212	D-ABLAPL/22397/2025	STATE OF ODISHA ASHISH KUMAR PATRA VS	BIBHUTI RANJAN MOHANTY VS	// MANCHESWAR P.S. /391 /2025 ()	
213	D-ABLAPL/22399/2025	STATE OF ODISHA SHIBA @ ASHOK BEHERA VS	KIRTAN DANG VS	// BOLANGIR SADAR /499 /2024 ()	
214	D-ABLAPL/22411/2025	STATE OF ODISHA DAL KUMAR TAMANG @ DIPU TAMANGA VS	BIJAY KUMAR BEHERA VS	// PARLAKHEMUNDI /8 /2023 ()	AOR20220001736C202500029
215	D-ABLAPL/22414/2025	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	BYOMAKESH TRIPATHY VS	// KHURDA PS /221 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/22419/2025	DEBASHIS NAYAK VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	TIRTOL /338 /2025 () //	
217	D-ABLAPL/22422/2025	RANJAN KUMAR PANDEY VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /284 /2025 () //	
218	D-ABLAPL/22423/2025	SAMARENDRA SAHU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MUDANPUR RAMPUR /67 /2025 () //	
219	D-ABLAPL/22425/2025	INDRAMANI PANDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /220 /2025 () //	
220	D-ABLAPL/22426/2025	BAPI @ BISWAJIT SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JODAPADAR /194 /2024 () //	
221	D-ABLAPL/22450/2025	KARTTIK BEHERA @ KARTIKA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /442 /2025 () //	
222	D-ABLAPL/22451/2025	TUKU @ RATIKANTA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	RAJKANIKA /30 /2014 () //	
223	D-ABLAPL/22453/2025	SRIDHARA PATRA VS STATE OF ODISHA	PRAMOD KUMAR SAHU VS	CUTTACK SADAR /120 /2025 () //	
224	D-ABLAPL/22455/2025	B.SANTOSH KUMAR PATRA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BADAGADA /77 /2024 () //	
225	D-ABLAPL/22459/2025	RAJESH KUMAR MOHAPATRA @ PINTU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	DHAMNAGAR /471 /2024 () //	
226	D-ABLAPL/22461/2025	SATYA PRAKASH ROUT @ BUBUN ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PAHALA /80 /2025 () //	
227	D-ABLAPL/22469/2025	SUBHANKAR MISHRA	PRASANTA KUMAR BARIK	PURUNABAZAR /58 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
228	D-ABLAPL/22470/2025	VS STATE OF ODISHA SK SAMIRUDDIN	VS SATYA NARAYAN MISHRA 4	() // BHADRAK RURAL /318 /2025	AOR20220001615C202500151
229	D-ABLAPL/22472/2025	VS STATE OF ODISHA DINESH KUMAR BAL	VS SATYA NARAYAN MISHRA 4	() // NAIKANI-DIHI /168 /2025	AOR20220001615C202500152
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :24/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-EXP/29814/2025 EXP/ /	SANJIB KUMAR JENAMANI MP	MANOJ KUMAR MOHANTY	4/2025
2	D-WPCRL/22420/2025 WPCRL/ /	SAILABALA KHATOI MP	KISHOR CHANDRA DAS	25/2025
3	D-SAO/14462/2025 SAO/5/2025	HADIBANDHU GIRI MP	PRAKASH KUMAR MISHRA	31/2025
4	D-SAO/14462/2025 SAO/5/2025	HADIBANDHU GIRI MP	PRAKASH KUMAR MISHRA	32/2025
5	D-STREV/23454/2025 STREV/ /	M/S DINESH TRADING COMPANY MP	JAGAMOHAN PATTANAİK	57/2025
6	D-MSA/28221/2025 MSA/37/2025	M/S. TRIDENT PROPERTIES PVT. LTD., MP	BBSRALIT KUMAR MAHARANA	98/2025
7	D-MSA/28219/2025 MSA/38/2025	M/S. TRIDENT PROPERTIES PVT. LTD., MP	BBSRALIT KUMAR MAHARANA	99/2025
8	D-LAA/3/2011 LAA/3/2011	STATE MP	ASC	150/2025
9	D-LAA/3/2011 LAA/3/2011	STATE MP	ASC	151/2025
10	D-JCRLA/29141/2024 JCRLA/158/2024	UMA SETHY MP	BINI MISHRA	163/2025
11	D-JCRLA/29141/2024 JCRLA/158/2024	UMA SETHY MP	ADV	164/2025
12	D-TRP(C)/29761/2025 TRP(C)/ /	ARCHANA KUMARI SAHU MP	PRASANNA KUMAR MISHRA	251/2025
13	D-TRP(C)/29770/2025 TRP(C)/ /	SURABHI DASH @ PANIGRAHI MP	BHABANI SHANKAR DASPARIDA	252/2025
14	D-RVWPET/24197/2025 RVWPET/160/2025	REGISTRAR GENERAL OF THE HON'BLE MP	HIGH COURT OF ORISSA, CUTACK	280/2025
15	D-CRLREV/22374/2025 CRLREV/ /	GOPAL KRUSHNA MOHAPATRA MP	BIJAYA KUMAR RAGADA	633/2025
16	D-CRLREV/22374/2025 CRLREV/ /	GOPAL KRUSHNA MOHAPATRA MP	BIJAYA KUMAR RAGADA	634/2025
17	D-CRLREV/22374/2025 CRLREV/ /	GOPAL KRUSHNA MOHAPATRA MP	BIJAYA KUMAR RAGADA	635/2025
18	D-CRLREV/22413/2025 CRLREV/ /	SIMANCHAL MANDAL MP	SATYANARAYAN MOHAPATRA	636/2025
19	D-CRLREV/22421/2025 CRLREV/ /	SATYABAN BEHERA MP		637/2025
20	D-CRLREV/22421/2025 CRLREV/ /	SATYABAN BEHERA MP		638/2025
21	D-CRLREV/22441/2025 CRLREV/ /	SAHADEV TAKRI MP	KULDEEP MOHANTY	639/2025
22	D-CRLREV/22441/2025 CRLREV/ /	SAHADEV TAKRI MP	KULDEEP MOHANTY	640/2025
23	D-CRLREV/22438/2025 CRLREV/ /	M/S NR GREENWOOD CONSTRUCTION PVT MP	BIBHU PRASAD DAS	641/2025
24	D-CRLREV/22454/2025 CRLREV/ /	SASMITA BEHERA MP	RANJIT MOHANTY	642/2025
25	D-CRLREV/22454/2025 CRLREV/ /	SASMITA BEHERA MP	RANJIT MOHANTY	643/2025
26	D-CRLREV/22435/2025	BISHNU PRIYA ACHARYA	MADHUSMITA KANUNGO	

	CRLREV/ /	MP		644/2025
27	D-CRLREV/22435/2025	BISHNU PRIYA ACHARYA	MADHUSMITA KANUNGO	
	CRLREV/ /	MP		645/2025
28	D-CRLREV/22466/2025	GOPAL DEHURY	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		646/2025
29	D-CRLREV/22466/2025	GOPAL DEHURY	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		647/2025
30	D-CRLREV/22468/2025	SEFALI MANSINGH	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		648/2025
31	D-CRLREV/22433/2025	M/S NR GREENWOOD CONSTRUCTION PVT LTD.	BIBHU PRASAD DAS	
	CRLREV/ /	MP		649/2025
32	D-FAO/7658/2025	PRAFULLA CH. MOHAPATRA	SOUMYA MISHRA	
	FAO/96/2025	MP		665/2025
33	D-FAO/24911/2025	D.M., M/S. NEW INDIA ASSURANCE CO. LTD.	SUBRATIS CHOPATHY	
	FAO/ /	MP		666/2025
34	D-FAO/26068/2025	MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.	SOMNATH KHORDA	
	FAO/ /	MP		667/2025
35	D-FAO/22954/2025	AUTHORIZED SIGNATURE, MAGMA HDI GENERAL INSURANCE CO. LTD.,	BBSR	
	FAO/265/2025	MP		668/2025
36	D-FAO/24989/2025	MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.	SOMNATH KHORDA	
	FAO/ /	MP		669/2025
37	D-FAO/7975/2025	MANAGER, LEGAL SHRIRAM GENERAL INSURANCE CO. LTD.,	BBSR	
	FAO/120/2025	MP		670/2025
38	D-FAO/53102/2024	MANAGER, T.P.HUB, NATIONAL INSURANCE CO. LTD.	CHITTONI, SUNIL K	
	FAO/36/2025	MP		671/2025
39	D-BLAPL/22058/2025	NARAYANA PRADHAN	JYOTIRMAYA SAHOO	
	BLAPL/7583/2025	MP		789/2025
40	D-BLAPL/17642/2025	GOUTAM LENKA		
	BLAPL/6463/2025	MP		790/2025
41	D-BLAPL/12551/2025	TAPAS DAS	ARUN KUMAR BEHERA	
	BLAPL/4496/2025	MP		791/2025
42	D-BLAPL/18467/2025	RABI NAIK		
	BLAPL/6780/2025	MP		792/2025
43	D-BLAPL/17500/2025	CHOTU @ MIRZA ISHAM BAIG	PRASANTA KUMAR NANDA	
	BLAPL/5983/2025	MP		793/2025
44	D-BLAPL/22389/2025	SANTOSH KUMAR BEHERA	JANMEJAYA KATIKIA	
	BLAPL/ /	MP		794/2025
45	D-BLAPL/20064/2025	CHOTU @ MIRZA ISHAM BAIG	PRASANTA KUMAR NANDA	
	BLAPL/7078/2025	MP		795/2025
46	D-RSA/272/2002	DIGAMBAR @ H.CHANDRA	M/S A.MUKHERJI	
	RSA/272/2002	MP		1030/2025
47	D-RSA/272/2002	DIGAMBAR @ H.CHANDRA	M/S A.MUKHERJI	
	RSA/272/2002	MP		1031/2025
48	D-RSA/272/2002	DIGAMBAR @ H.CHANDRA	M/S A.MUKHERJI	
	RSA/272/2002	MP		1032/2025
49	D-RSA/272/2002	DIGAMBAR @ H.CHANDRA	M/S A.MUKHERJI	
	RSA/272/2002	MP		1033/2025
50	D-RSA/272/2002	DIGAMBAR @ H.CHANDRA	M/S A.MUKHERJI	
	RSA/272/2002	MP		1034/2025
51	D-RSA/272/2002	DIGAMBAR @ H.CHANDRA	M/S A.MUKHERJI	
	RSA/272/2002	MP		1035/2025
52	D-RSA/272/2002	DIGAMBAR @ H.CHANDRA	M/S A.MUKHERJI	
	RSA/272/2002	MP		1036/2025
53	D-RSA/272/2002	DIGAMBAR @ H.CHANDRA	M/S A.MUKHERJI	
	RSA/272/2002	MP		1037/2025
54	D-RSA/272/2002	DIGAMBAR @ H.CHANDRA	M/S A.MUKHERJI	
	RSA/272/2002	MP		1038/2025
55	D-RSA/29707/2025	DOLAMANI AMARI	SATYANARAYAN MOHAPATRA	
	RSA/ /	MP		1039/2025
56	D-CMP/29586/2025	BHIMSEN LENKA	ALOK KUMAR MOHAPATRA	
	CMP/ /	MP		1105/2025
57	D-CMP/29763/2025	DILIP KUMAR NANDA	KALPATARU MISHRA	
	CMP/ /	MP		1106/2025

58	D-CMP/29764/2025 CMP/ /	SASIKANTA SAHU MP	SAMIR KUMR MISHRA(SR. ADV.)	1107/2025
59	D-CMP/29772/2025 CMP/ /	SK. KHALLIL AHAMAD MP	SOUMYA MISHRA	1108/2025
60	D-CMP/29729/2025 CMP/ /	VIKASH BHARATI EDUCATIONAL TRUST AKSHAYA KUMAR BEHERA MP		1109/2025
61	D-CMP/29777/2025 CMP/ /	LALITABAI AGARWALLA @ LALITA BAI AGARWALLA MP	ADITYA PRASAD BOSE	1110/2025
62	D-ABLAPL/13105/2025 ABLAPL/5035/2025	SURYA NARAYAN SAHU MP		1401/2025
63	D-MACA/22461/2024 MACA/517/2024	D.M., ORIENTAL INSURANCE CO.LTD., ANGUL MP		1910/2025
64	D-MACA/28932/2025 MACA/ /	D.M., RELIANCE GENERAL INSURANCE CO.LTD. MP	SUBRAT SATPATHY	1911/2025
65	D-MACA/1168/2017 MACA/1168/2017	MANSOOR ANSARI@MANSOOR MP	M/S.ARUN KU.MISHRA	1912/2025
66	D-MACA/23207/2025 MACA/ /	LEGAL MANAGER, M/S. ROYAL SUNDARAND GENERAL INSURANCE CO. LTD. MP		1913/2025
67	D-MACA/29785/2025 MACA/ /	MANAGER LEGAL, SBI GENERAL INSURANCE CO.LTD.,BBSR MP		1914/2025
68	D-MACA/29338/2025 MACA/865/2025	GOPAL DAS MP	DAITARI BISWAL	1915/2025
69	D-CRLMC/22359/2025 CRLMC/ /	HARESH KUMAR PRADHAN MP	GAJENDRANATH ROUT	1977/2025
70	D-CRLMC/21494/2025 CRLMC/ /	DIBAKAR SUTAR MP	AMLAN SHAKTI PAUL	1978/2025
71	D-CRLMC/22383/2025 CRLMC/ /	DEBASHIS DASH @ PANDA MP	DEBENDRA NARAYAN PATTANAIAK	1979/2025
72	D-CRLMC/22383/2025 CRLMC/ /	DEBASHIS DASH @ PANDA MP	DEBENDRA NARAYAN PATTANAIAK	1980/2025
73	D-CRLMC/1035/2025 CRLMC/163/2025	BATAKRUSHNA DEHURY MP	PRASANNA KUMAR MISHRA	1981/2025
74	D-CRLMC/12612/2025 CRLMC/1754/2025	TRIBIKRAM ACHARYA MP		1982/2025
75	D-CRLMC/22398/2025 CRLMC/ /	GANGADHAR SAHU MP	SANTOSH KUMAR MAHANTY	1983/2025
76	D-CRLMC/29153/2024 CRLMC/3985/2024	ARJUN KUMAR PENTHOI MP	PRAVAT KUMAR NAYAK	1984/2025
77	D-CRLMC/22429/2025 CRLMC/ /	A.JOHNSEL RAJA MP	SATYA SMRUTI MOHANTY	1985/2025
78	D-CRLMC/12906/2025 CRLMC/1604/2025	BRAJA KISHOR RANA@BRAJA RANA MP	SURYAKANTA DWIBEDI	1986/2025
79	D-CRLA/31462/2024 CRLA/1051/2024	ABINASH DIGAL@PAPUN DIGAL MP	MAHES DAS	2006/2025
80	D-CRLA/573/2023 CRLA/573/2023	PRABHAT@PRAVAT KUMAR SETHI MP	SURENDRA KUMAR BISWAL	2007/2025
81	D-CRLA/22369/2025 CRLA/865/2025	OSIPILLI@VASUPALLI APPALA RAJU@APPALA RAJU MP	PANJIT MISHRA	2008/2025
82	D-CRLA/22369/2025 CRLA/865/2025	OSIPILLI@VASUPALLI APPALA RAJU@APPALA RAJU MP	PANJIT MISHRA	2009/2025
83	D-CRLA/9940/2024 CRLA/339/2024	PARSURAM MAJHI MP	JNYANANANDA PANDA	2010/2025
84	D-CRLA/34977/2024 CRLA/1232/2024	SUSTHIRA PAL MP	SUJATA JENA	2011/2025
85	D-CRLA/22402/2025 CRLA/ /	KULAMANI SWAIN MP	SUMANTA MALIK	2012/2025
86	D-CRLA/22402/2025 CRLA/ /	KULAMANI SWAIN MP	SUMANTA MALIK	2013/2025
87	D-CRLA/22402/2025 CRLA/ /	KULAMANI SWAIN MP	SUMANTA MALIK	2014/2025
88	D-CRLA/765/2023 CRLA/765/2023	BABUNA@KALIA@RAKESH KUMAR ROUT MP		2015/2025
89	D-CRLA/22418/2025	KIRAN NAIK	BIJAYA KUMAR RAGADA	

	CRLA/ /	MP		2016/2025
90	D-CRLA/22418/2025	KIRAN NAIK	BIJAYA KUMAR RAGADA	
	CRLA/ /	MP		2017/2025
91	D-CRLA/9867/2024	DASARATHI GAMANGO	SUCHIT KUMAR NAYAK	
	CRLA/353/2024	MP		2018/2025
92	D-WA/34/2015	GADADHARA BISWAL	AMRITA PANDA	
	WA/34/2015	MP		3318/2025
93	D-WA/29740/2025	MAYADHAR NAYAK	RAJIB RATH	
	WA/ /	MP		3319/2025
94	D-WA/29731/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		3320/2025
95	D-WA/29731/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		3321/2025
96	D-WA/29746/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		3322/2025
97	D-WA/29746/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		3323/2025
98	D-WA/29766/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		3324/2025
99	D-WA/29766/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		3325/2025
100	D-WA/29774/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		3326/2025
101	D-WA/29774/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		3327/2025
102	D-WA/29805/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		3328/2025
103	D-WA/29805/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		3329/2025
104	D-WA/29805/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		3330/2025
105	D-WP(C)/29722/2025	SAROJ RANJAN ACHARYA	GAJENDRANATH ROUT	
	WP(C)/ /	MP		12397/2025
106	D-WP(C)/29724/2025	KABIRAJ BEHERA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		12398/2025
107	D-WP(C)/29725/2025	AMIYA RANJAN SAHOO	SUBASH CHANDRA SAHOO	
	WP(C)/20683/2025	MP		12399/2025
108	D-WP(C)/29723/2025	SAROJ RANJAN ACHARYA	GAJENDRANATH ROUT	
	WP(C)/ /	MP		12400/2025
109	D-WP(C)/46337/2024	APURBA PRATI HAR	AGASTI KANUNGO	
	WP(C)/29410/2024	MP		12401/2025
110	D-WP(C)/1745/2024	SUSANTA KUMAR PATTNAIK		
	WP(C)/870/2024	MP		12402/2025
111	D-WP(C)/28513/2025	M/S. IFGL REFRACTORIES LTD., SUNDAR	SARBA SHISH MISHRA	
	WP(C)/20064/2025	MP		12403/2025
112	D-WP(C)/29733/2025	NABA KUMAR MAHALIK	KRISHNA CHANDRA SAHU	
	WP(C)/20604/2025	MP		12404/2025
113	D-WP(C)/29734/2025	MITARANI SAHU	KRISHNA CHANDRA SAHU	
	WP(C)/20608/2025	MP		12405/2025
114	D-WP(C)/29735/2025	PRAMOD KUMAR PRUSTY	BISHNU PRASAD PRADHAN	
	WP(C)/20609/2025	MP		12406/2025
115	D-WP(C)/29737/2025	SUSHIL LAKRA	SOUMENDRA PATTANAİK	
	WP(C)/ /	MP		12407/2025
116	D-WP(C)/29739/2025	FIROJ KUMAR TURUK	LALIT KUMAR MAHARANA	
	WP(C)/ /	MP		12408/2025
117	D-WP(C)/29741/2025	AJAYA KUMAR MAHAPATRA	HARI KRUSHNA PANIGRAHI	
	WP(C)/20605/2025	MP		12409/2025
118	D-WP(C)/29744/2025	SADHU NIMIKA	DIGAMBAR SETHI	
	WP(C)/ /	MP		12410/2025
119	D-WP(C)/29538/2025	MANOJ SAHU	DIPTI RANJAN BHOKTA	
	WP(C)/20494/2025	MP		12411/2025
120	D-WP(C)/29742/2025	M/S CHITARANJAN MOHANTY	KANANBALA ROY CHOUDHURY	
	WP(C)/20701/2025	MP		12412/2025

121	D-WP(C)/29026/2025 WP(C)/20244/2025	KESHAB CHANDRA SHADANGI MP	RATIKANTA MOHAPATRA	12413/2025
122	D-WP(C)/5992/2019 WP(C)/5992/2019	PRAMOD CHANDRA MOHAPATRO MP	M/S S.J.MOHANTY	12414/2025
123	D-WP(C)/29753/2025 WP(C)/ /	SUBHENDU SAHU MP	ANJAN KUMAR BISWAL	12415/2025
124	D-WP(C)/29745/2025 WP(C)/ /	M/S WINNERS PHARMA MP	ATUL TRIPATHY	12416/2025
125	D-WP(C)/29756/2025 WP(C)/ /	JAYAKRUSHNA MOHAPATRA MP	ANJAN KUMAR BISWAL	12417/2025
126	D-WP(C)/8769/2025 WP(C)/8381/2025	M/S SUBAS NUTRITION PRIVATE LIMITED MP	GOPAL PRASAD JENA	12418/2025
127	D-WP(C)/8769/2025 WP(C)/8381/2025	M/S SUBAS NUTRITION PRIVATE LIMITED MP	GOPAL PRASAD JENA	12419/2025
128	D-WP(C)/29760/2025 WP(C)/ /	KRUSHNA CHANDRA ADHIKARI MP	BISWABIHARI MOHANTY	12420/2025
129	D-WP(C)/23395/2025 WP(C)/16777/2025	RASMI RANJAN SETHY MP	MR. P.K. PARHI(DSGI), MR. S.S. KASHYAP	12421/2025
130	D-WP(C)/29383/2025 WP(C)/20637/2025	CHITTA RANJAN MISHRA MP	ACHYUTANANDA PATTANAIAK	12422/2025
131	D-WP(C)/16314/2025 WP(C)/11303/2025	PARAPATHI LACHHAMAYA MP		12423/2025
132	D-WP(C)/21628/2024 WP(C)/14316/2024	M/S KASHVI INTERNATIONAL PRIVATE LTD MP	DINESH MISHRA	12424/2025
133	D-WP(C)/29136/2025 WP(C)/20311/2025	RANJITA GIRI MP	JAYAKRISHNA MOHAPATRA	12425/2025
134	D-WP(C)/29762/2025 WP(C)/20657/2025	BRUNDABAN MAJHI MP	AMIYA KUMAR CHHATOI	12426/2025
135	D-WP(C)/15191/2024 WP(C)/8360/2024	AJIT KUMAR RATH MP		12427/2025
136	D-WP(C)/13662/2025 WP(C)/9782/2025	ABHIMANYU PARIDA MP		12428/2025
137	D-WP(C)/13673/2025 WP(C)/9793/2025	BHAGABAN DAKUA MP		12429/2025
138	D-WP(C)/29771/2025 WP(C)/ /	KAMALA BISWAL MP	SOUMYA MISHRA	12430/2025
139	D-WP(C)/29776/2025 WP(C)/ /	MANAS RANJAN MALLIK MP	KHAGESWAR BEHERA	12431/2025
140	D-WP(C)/29781/2025 WP(C)/ /	AKSHAYA KUMAR DALEI MP	NIHAL RATH	12432/2025
141	D-WP(C)/26020/2025 WP(C)/ /	THE LEGAL MANAGER, HDFC ERGO GENERAL INSURANCE COMPANY, MP	OSL TOWER, CUTTACK	12433/2025
142	D-WP(C)/30113/2023 WP(C)/30113/2023	ARJUN MOHAN SAHU @ NAYAK MP	SASWATI MOHAPATRA	12434/2025
143	D-WP(C)/27580/2025 WP(C)/18895/2025	SAROJ KUMAR SAHU MP	SIDHANT DAS	12435/2025
144	D-WP(C)/29799/2025 WP(C)/20702/2025	M/S. SARAF AGENCIES PVT LTD., GANJAM MP	BIBHU PRASAD PANDA	12436/2025
145	D-WP(C)/29803/2025 WP(C)/ /	MAHENDRA SWAIN MP	RABINDRA NATH PRUSTY	12437/2025
146	D-WP(C)/29806/2025 WP(C)/ /	RADHESHYAM BEHERA MP	SWAYAMJIT ROUT	12438/2025
147	D-WP(C)/29806/2025 WP(C)/ /	RADHESHYAM BEHERA MP	SWAYAMJIT ROUT	12439/2025
148	D-WP(C)/29807/2025 WP(C)/ /	GANESWAR SWAIN MP	RABINDRA NATH PRUSTY	12440/2025
149	D-WP(C)/26305/2025 WP(C)/19166/2025	ANANT PAIKARAY MP	DEBASIS PANIGRAHI	12441/2025
150	D-WP(C)/29813/2025 WP(C)/ /	BISWAJIT SETHI MP	DEBENDRA KUMAR DHAR	12442/2025
151	D-WP(C)/25322/2025 WP(C)/18704/2025	KRUSHNA CHANDRA JENA MP		12443/2025
152	D-WP(C)/39191/2024	AMITA PATNAIK	SAIBRATA RATH	

	WP(C)/22754/2024	MP		12444/2025
153	D-WP(C)/35679/2024	T. PRASAD RAO DORA	SAIBRATA RATH	
	WP(C)/20300/2024	MP		12445/2025
154	D-WP(C)/29819/2025	PRATAP BHOI	PRASANNA KUMAR RATH	
	WP(C)/ /	MP		12446/2025
155	D-WP(C)/29823/2025	MAA BHAGABATI SELF HELP GROUP (SHG)	SURESH KUMAR BARAL	
	WP(C)/ /	MP		12447/2025
156	D-WP(C)/26410/2024	SANJAYA KUMAR PANDA	GYANENDRA KUMAR TRIPATHY	
	WP(C)/15543/2024	MP		12448/2025
157	D-WP(C)/28114/2025	MAA TARINI SHG, PARIMAKUNDAPUR, KENDRAPUR	INDRA KUMAR MOHANTY	
	WP(C)/19911/2025	MP		12449/2025
158	D-WP(C)/29826/2025	SALMAN KARJI	GYANENDRA KUMAR TRIPATHY	
	WP(C)/ /	MP		12450/2025
159	D-WP(C)/27977/2025	SUNIT KUMAR MISHRA	MITHUN DAS	
	WP(C)/19366/2025	MP		12451/2025
160	D-WP(C)/29827/2025	SAMIR KUMAR GANJU	PRAJNA SARITA MOHANTY	
	WP(C)/ /	MP		12452/2025
161	D-WP(C)/29829/2025	PADMA CHARAN RATH	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		12453/2025
162	D-WP(C)/29832/2025	DR.PRAMODA KUMAR BEHERA	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		12454/2025
163	D-WP(C)/29834/2025	DR.HARIPRIYA RATH	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		12455/2025